

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**


**Misc.DJ.ASJ/ 37/2020
CBI Vs. Ramanand Gupta & Ors.
(Piyush Arora)
RC No. 14(A)/2017**

01.09.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI
Applicant Piyush Arora is present along with Id.
counsels Sh. Akhil Hasija and Sh. Pronoy Chatterjee
IO is absent

Matter has been taken up through Video Conferencing hosted by
Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High
Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and
16/DHC/2020 dated 13.06.2020.

Ld. Sr. PP submits that IO has informed him that according to section
437A Cr.P.C. time period of the surety bond, the amount of which is in the
form of FDR has expired and he has no objection if the same is released to
the applicant. As the scanned file is not available, put up on **03.09.2020** for
consideration / orders.


(Nirja Bhatia)
**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/01.09.2020**

IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI Vs. Vinay Mittal
RC No. 12(E)/2016
IA.No. 01/2020

01.09.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.
Sh. Misbah Khan, Id. Counsel for the
applicant/accused Vinay Mittal

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Sr. PP for CBI seeks time to go through the application of the accused Vinay Mittal . He states that order dated 18.08.2020 passed by the Hon'ble High Court in the matter titled as *Vinay Mittal v. Union of India WP(CRL) 562/2019 is not available with him.*

Let a copy be supplied and matter be kept for his submissions.

On request, let the matter be listed on **03.09.2020** for consideration.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/01.09.2020